

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application No. 171 of 2024 (SZ)

In the Matter of:-

N. Malayanathan

..... Petitioner

Vs

Puducherry Coastal Zone Management Authority and Ors.

..... Respondents

PAPER – I

**Status Report on draft Coastal Zone Management Plan (CZMP) maps for
Puducherry and Karaikal regions as per Coastal Regulation Zone
Notification, 2019.**

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Mr. Ramaswamy

Through

Mr. Ramaswamy Meyyappan
Government Advocate
Council for Respondent No. 1-3)
Government of Puducherry
Madras High Court Campus
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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application No. 171 of 2024 (SZ)

In re: Draft Coastal Zone Management Plan Maps for Puducherry and Karaikal
Regions as per Coastal Regulation Zone Notification, 2019.

**Status Report on behalf of Respondent No. 1, The Member Secretary,
Puducherry Coastal Zone Management Authority, Puducherry
adopted with Respondent No. 2 & 3.**

I, Yasam Lakshmi Narayana Reddy, S/o Late Shri Yasam Veera Reddy, (Hindu) aged 52 years, working as Member Secretary in the Puducherry Coastal Zone Management Authority (PCZMA) with office at 3rd Floor, PHB Building, Anna Nagar, Puducherry – 605005 do hereby solemnly affirm and sincerely state as follows based on the official records that is placed before me:

- 1) I respectfully submit that the present status report is being filed in compliance to the Order dated 21.05.2024 of this Hon'ble Tribunal, directing the respondents to strictly follow the time frame and advert to all the points referred to by not only by the applicant but also from other quarters and prepare a Comprehensive Coastal Zone Management Plan (CZMP).

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**MEMBER SECRETARY
PUDUCHERRY COASTAL ZONE
MANAGEMENT AUTHORITY
PUDUCHERRY**

- 2) I respectfully submit that as far as CZMP is concerned, the Puducherry Coastal Zone Management Authority (PCZMA), Government of Puducherry (GoP) has diligently taken measures for revision of CZMP for the Union Territory of Puducherry as per Coastal Regulation Zone (CRZ) Notification, 2019.
- 3) I respectfully submit that consultation meeting was held on 07.06.2024 under the Chairmanship of the Director, Department of Science, Technology and Environment (DSTE) with the stakeholder Departments and Agencies. The data required as per the guidelines for preparation of CZMP as per CRZ Notification, 2019 and in compliance to Hon'ble NGT (SZ) Order dated 21.05.2024 in OA No. 171 of 2024 were sought for (Annexure – I).
- 4) I respectfully submit that the reply received from the stakeholder Departments and Agencies are enclosed (Annexure – II).
- 5) I respectfully submit that the Department of Fisheries and Fishermen Welfare (DFFW) has communicated to the Centre for Marine Fisheries Research Institute (CMFRI), Kochi, Kerala and its Madras Regional Station of CMFRI-CIBA Campus, Chennai and to the Fishery Survey of India (FSI) Zonal Office at Chennai w.r.t. the fishing zones in the water bodies and fish breeding areas. Reply by the DFFW states that FSI survey indicated that the fish breeding is sporadic all along the coast of Bay of Bengal (Annexure – III).

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**MEMBER SECRETARY
PUDUCHERRY COASTAL ZONE
MANAGEMENT AUTHORITY
PUDUCHERRY**

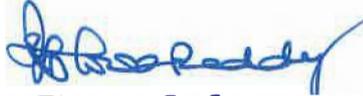
- 6) I respectfully submit that the Hon'ble National Green Tribunal (SZ) Order dated 11.04.2022 in OA No. 04/2013 and Appeal No. 18/2017 by C.H. Balamohan Vs Union of India & Others directed that all coastal States / UTs shall prepare the depiction of high, medium and low erosion stretches along the coastline which is mandatory in the CZMP prepared as per CRZ Notification, 2019.
- 7) I respectfully submit that DSTE has requested the Ministry of Earth Sciences (MoES), to update and expand the Shoreline Management Plan (SMP) prepared in 2015 by the National Institute of Ocean Technology, Chennai for Puducherry.
- 8) I respectfully submit that the National Centre for Coastal Research (NCCR), MoES, Chennai has submitted the draft SMP for the UT of Puducherry to DSTE during the consultation meeting held on 30.07.2024 under the Chairmanship of the Secretary (Science, Technology and Environment). The SMP has been circulated to all the stakeholder Departments for necessary comments (Annexure – IV).
- 9) I respectfully submit that the administration has complied with the order dated 21.05.2024 of this Hon'ble Tribunal. The draft CZMP will be put in the public domain as early as possible seeking views / comments objections if any. Thereafter it is proposed to conduct public hearing and submit draft CZMP to GoI for approval.
- 10) I respectfully submit that, in view of the above submissions, it is humbly prayed that this Hon'ble Tribunal may pass such further or other orders(s) as deemed fit and proper in the facts and circumstances of the case.

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MEMBER SECRETARY
PUDUCHERRY COASTAL ZONE
MANAGEMENT AUTHORITY
PUDUCHERRY

VERIFICATION

Verified at Puducherry on 10.08.2024 that the contents of the above status report are true and correct to the best of my knowledge and information as derived from the official records and nothing material has been concealed therefrom.


**MEMBER SECRETARY
PUDUCHERRY COASTAL ZONE
MANAGEMENT AUTHORITY
PUDUCHERRY**

**Respondent No. 1
adopted with Respondent No. 2 & 3**



BEFORE ME
NW 10/08/2024
**ADVOCATE & NOTARY PUBLIC
Govt. of India
Regd. No. 7983/2010
No 5, IIIrd CROSS, ILANGO NAGAR
PUDUCHERRY - 605 011**

Mr. Ramaswamy

Through

**Mr. Ramaswamy Meyyappan
Government Advocate
Council for Respondent No. 1-3)
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**TYPESET ON BEHALF OF
RESPONDENTS
PAPER BOOK -I**

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